

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

Original Application No. 230 of 2020 (SZ)

Tribunal on its own motion-
SUO MOTU Based on the News item in Dinakaran
Newspaper, E-Paper Chennai Edition dated 06.10.2020,
“The Chembarambakkam Lake becoming garbage yard
as effluents of different private Factories are being
dumped in the lake : Villagers complain”

-Vs-

The Principal Secretary to Government,
Public works Department,
Chennai and others.

...Respondents

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Advocate for the Respondent: TNPCB

Tr. S. Sai Sathya Jith,

Advocate, Chennai

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REPORT FILED ON BEHALF OF THE 6th RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD.

I, J. Josephine Sahayarani, D/o. Jesu Rajan, Christian, aged about 56 years, having office at No.76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely state as follows:

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32, and I am filing this Report on behalf of the 6th Respondent, Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per the records.

2. It is respectfully submitted that the Hon'ble National Green Tribunal (SZ) in its order dated 07.01.2022 directed as follows:-

" ...para 4: From the report submitted by the Tamil Nadu Pollution Control Board(TNPCB) earlier and the Joint Committee that the waste is being dumped and sewage is being discharged from the side of the local bodies and it is for them to take appropriate action to prevent discharge of sewage into the lake and also deposit of waste by them.

para 6. The Tamil Nadu Pollution Control Board (TNPCB) is also directed to ascertain as to whether the persons to whom, the industrial

J. Josephine Sahayarani
16/3/2022

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

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waste as well as solid waste that is being entrusted by the industrial units are reaching the designated facility without doing any diversion for depositing in water bodies or in any unauthorised areas. If there is any gap found, they are also directed to suggest the ways and means as to how this can be monitored and checked and the remedial action can be taken against them.

Para7: The Tamil Nadu Pollution Control Board is also directed to file a further action taken report on the basis of the violations noted by them against the erring units and other responsible for those acts before the next hearing date”.

3. It is respectfully submitted that, all the industries are instructed to hand over all the “Other Wastes” only to the actual user and shall maintain the records. The other wastes / non-hazardous wastes such as waste batteries, ferrous and non-ferrous metal scraps etc.. should be handed over/ given to recyclers (actual users) having minimum process facility of melting etc.. to carryout secondary production by recycling. It should not given to dismantler/ segregators to simply separate into various waste parts such as plastic waste, metal waste etc for supply to further use by recyclers.

In this regard, a meeting is convened in presence of the District Collector, Kancheepuram District along with the representatives from industries in Kancheepuram District on 07.01.2022. During the meeting the District Collector, Kancheepuram District has also instructed the representatives from the industries that the industries should ensure the solid wastes are properly disposed only to the authorized recyclers and it should not be disposed through any unauthorized persons.

4. It is respectfully submitted that, in earlier, show cause notices were issued to the Special Officers / Panchayat Secretaries of Village Panchayats in Sriperumbudur Panchayat Union namely (1) Keevalur Village Panchayat (2) Thandalam Village Panchayat (3) Katttrambakkam Village Panchayat (4)

J. S. Kumar 8/16/22
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
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Irunkattukottai Village Panchayat (5) Mevalurkuppam Village Panchayat vide DEE Proc. dated 28.09.2021 for disposal of untreated sewage / solid waste into Chembarabakkam lake. The Block Development Officer, Sriperumbudur Panchayat union in reply letter dated 07.10.2021 has reported the following.

a. There are about 8.5 T of solid wastes dumped in the Kattrampakkam village has been removed and properly disposed and there is no further disposal in the said location.

b. In Thandalam Village and Keevalur Village a common Gray water treatment system is proposed to provide for the treatment and disposal of sewage generated from the said villages.

5. It is respectfully submitted that the said area in question was inspected on 12.03.2022 during inspection there is no solid wastes disposed in the said area and there is no disposal of sewage / trade effluent from the industries. During inspection on 12.03.2022, it was noticed that the Grey water treatment system such as series of filter beds containing 40mm metal, gravel, Charcol, Sand and 20mm metal bed in the Thandalam Village and Keevalur Village has been provided for the treatment and disposal of sewage generated from the said villages. Construction of said filtration system in Keevalur village in another location is under progress. Flow diagram and photographs showing the construction of above said filtration furnished by the Block development officer, Sriperumbudur Panchayat Union is attached annexure.

6. It is respectfully submitted that, the TNPCB is regularly monitoring the industries located in the SIPCOT Industrial Estate, Irunkattukottai in due compliance with the waste water management and the solid waste management at all times.

J. for 2000 87
16/3/2022

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) at Chennai may be pleased to take this Report on Record and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

J. Josephine Sahayarani
16/3/2022

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.
BEFORE ME

VERIFICATION

I, J. Josephine Sahayarani, D/o. Jesu Rajan, Working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32, do hereby submit that the contents of the above report are true to the best of my knowledge through records.

J. Josephine Sahayarani
16/3/2022

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
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REPORT FILED ON BEHALF OF THE 6th
RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD

Advocate for Respondent: TNPCB
Thiru. Sai Sathyajith
Advocate, Chennai.

Date: 16.03.2022

Date of Hearing: 17.03.2022

